

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 398 OF 2017 IN  
APPEAL NO. 280 OF 2016**

**Dated: 31<sup>st</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr.I.J.Kapoor, Technical Member**

**In the matter of:-**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. .... Appellant (s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R.1

**ORDER**

**IA NO. 398 OF 2017  
(Appl. for withdrawal of Appeal)**

Learned counsel for the Appellant seeks permission to withdraw the appeal. The appeal is allowed to be withdrawn and is disposed of as such. Application is disposed of.

**(I.J.Kapoor)  
Technical Member**

pr/kt

**(Justice Ranjana P. Desai)  
Chairperson**